

**Central Administrative Tribunal  
Principal Bench**

**OA No.4083/2014**

New Delhi, this the 26<sup>th</sup> day of February, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

S. Narayanaswamy  
S/o Late M. R. Srinivasan  
R/o H. No.1063/89,  
F-45, Ground Floor,  
1<sup>st</sup> Main, 7<sup>th</sup> Cross, Sewage Farm Road,  
Vidyaranyapuram, Mysore 570 008.  
(Karnataka), India

Retd. Deputy Secretary to the Govt. of  
India, Ministry of Information and Broadcasting,  
Shastri Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi 110 001. .... Applicant.

(By Advocate : None)

Versus

1. Union of India through  
Secretary  
Department of Expenditure  
Ministry of Finance, Govt. of India,  
R.No.129 A, First Floor, North Block,  
Central Secretariat, New Delhi 110 001.
  
2. Joint Secretary (Per.)  
Department of Expenditure  
Ministry of Finance, Govt. of India,  
R.No.129 A, First Floor, North Block,  
Central Secretariat, New Delhi 110 001.
  
3. Secretary  
Ministry of Information and Broadcasting  
R. No.655, 6<sup>th</sup> Floor,  
“A” Wing, Shastri Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi 110 001. .... Respondents.

(By Advocate : None)

**: ORDER (ORAL) :**

The OA was listed on several occasions in the recent past. There was no representation for the applicant on 19.02.2018. It was observed that the OA would be dismissed for default on the next date of hearing, if there is no representation for the applicant. Thereafter, it was posted on several occasions.

2. Today also, there is no representation for the applicant. Therefore, the OA is dismissed for default.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/